

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 16.04.2019

NOTICE

Take notice that the matters adjourned vide notice dated 15.04.2019 will be listed in the Court of Chairperson as indicated below:

S. No.	Case No.	Name of the parties	Original Date of Hearing	Next Date of Hearing
1.	I.A. No. 78 of 2019 in Comp. App. (AT) No. 422 of 2018 (Along with Main Appeal)	S. Rengarajan Vs. Union of India, Ministry of Corporate Affairs	15.04.2019	29.04.2019
2.	Comp. App. (AT) (Ins) No. 131 of 2019	Asset Reconstruction Company (India) Ltd. Vs. Unimark Remedies Ltd (Through Resolution Professional) & Anr.	15.04.2019	07.05.2019
3.	Compensation Application (AT) No. 02 of 2018	Maharashtra State Power Generation Co ltd Vs Nair Coal Services Ltd Ors	15.04.2019	07.05.2019
4.	Transfer Original Petition (AT) (MRTP) No. 02 of 2017 (Old Compensation Application No. 51 of 2000)	Macedon Indo Austrian Ventures Pvt. Ltd. Vs. New Standard Engineering Co. Ltd.	15.04.2019	17.05.2019
5.	Transfer Original Petition (AT) (MRTP) No. 04/2017 (Old RTPE No. 176/1999)	Bansi Lal Arora Trust & Ors. Vs. Skipper Towers Pvt. Ltd. & Anr.	15.04.2019	22.05.2019
6.	Contempt Case (AT) (MRTP) No. 05/2017 In Transfer Original Petition (AT) (MRTP) No. 04/2017 (Old Contempt Application No. 02 /2017 in Old RTPE No. 176/1999)	Bansi Lal Arora Trust & Ors. Vs. Skipper Towers Pvt. Ltd. & Anr.	15.04.2019	22.05.2019

7.	Competition Appeal (AT) No. 31 of 2017	Gujarat Alkalies and Chemicals Ltd. Vs. Competition Commission of India With	15.04.2019	15.05.2019
8.	Competition Appeal (AT) No. 33 of 2017	Grasim Industries Ltd. Vs. CCI &Ors.	15.04.2019	15.05.2019

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By Order
-sd/-

Registrar